

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

IN THE MATTER OF:
M/s Biotech Pvt. Ltd

CP (IB) No. 160/Chd/Pb/2022

...Petitioner-Operational Creditor

Versus

Punjab Carbonic Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 16.05.2024.

Sd/-

Court Officer